

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 37/AM15
HELD ON 10.12.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 37/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 10.12.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, Economic Officer

2. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-161	EASTMAN RECLAMATIONS	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: Deferred
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RLA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm has been forwarded to DIPP on 07.10.2014. Comments awaited from DIPP.

Deferred for three weeks.

डॉ० ललित बि० सिंगल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
एवम् उद्योग मंत्रालय, भारत सरकार
Commerce & Industry Government of India
नई दिल्ली/New Delhi

Case No. A-162	SATTIK EXPORTS PVT. LTD.	HQ F. No. 01/87/050/00340/AM14/DES-VII	Status: Approved
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. 0210195918 dated 01.11.2013	RLA F. No. 02/24/040/00113/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0210195918 dated 01.11.2013

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/109/2013-PC-II dated 10.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Wallets, Purses, Credit card holders, key ring	1 No.	1. Relevant PU material (synthetic Leather)	Net + 5% wastage
		2. Relevant Zippers	Net to Net
		3. Relevant Ring Puller	Net to Net
		4. Relevant Jam Rivet	Net to Net
		5. Relevant Bottom ken	Net to Net
		6. Relevant Zipper Guard	Net to Net
		7. Relevant Matching Puller	Net to Net
		8. Relevant Key Ring	Net to Net
		9. Relevant PVC Sheet components	Net to Net
		10. Relevant Rexine components	Net to Net
		11. Relevant Brown Board components	Net to Net
		12. Relevant 2 mm Sponge sheet	Net to Net
		13. Relevant fusing components	Net to Net
RLA may take consequential action as per Policy / Procedures.			

Case No. A-163	KALPENA INDUSTRIES LTD.	HQ F. No. 01/87/050/00343/AM14/DES-VII	Status: Deferred
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. 0310753946 dated 17.10.2013	RLA F. No. 03/94/040/00461/AM14	

Request: Enhancement in the quantity of Import Item No. 1 and deletion of Import Item No. 3 against Advance Authorization No. 0310753946 dated 17.10.2013

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 18.11.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक, विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली/New Delhi

Case No. A-164	DAMAN POLYFABS	HQ F. No. 01/87/050/00458/AM13/DES-VII	Status: Approved
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. 0310724027 dated 13.02.2013	RLA F. No. 03/94/040/00880/AM13	

Request: Amendment in the description of Export Product Nos. 1 and 2 against Advance Authorization No. 0310724027 dated 13.02.2013

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Export Product No. 1 and 2 as under:

Export Product No.	From	To
1	Polypropylene Uncoated Woven Sacks/Bags	Polypropylene Woven Sacks/Bags
2	Polypropylene Uncoated Woven Fabrics	Polypropylene Woven Fabrics

Accordingly, the Committee decided to amend the description of Export Product No. 1 and 2 to read as “**Polypropylene Woven Sacks/Bags**” and “**Polypropylene Woven Fabrics**” respectively.

Besides this there is no other change in the decision taken in earlier NC Meeting No. 19/AM14 held on 20.08.2013 (Case No. 2/51/87-ALC1/2012).

Case No. A-165	DECO-VINYL PVT. LTD.	HQ F. No. 01/87/050/00433/AM14/DES-VII	Status: Deferred
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. 0510375760 dated 09.01.2014	RLA F. No. 05/23/040/00268/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0510375760 dated 09.01.2014

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 25.11.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

डॉ० ललिता मिश्रा, आई.टी.एस.
Dr. LALITA MISHRA, I.T.S.
अपर मंत्री, आयात और निर्यात व्यापार
Additional Director, Foreign Trade
वाणिज्य विभाग, भारत सरकार
Ministry of Commerce, Government of India
नई दिल्ली/New Delhi

Case No. A-166	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/050/00419/AM14/DES-VII	Status: Deferred
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. 0310761263 dated 10.12.2013	RLA F. No. 03/94/040/00720/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310761263 dated 10.12.2013

Decision: A D/L No. 46011/109/2012-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-167	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/050/00421/AM14/DES-VII	Status: Deferred
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. 0310761253 dated 10.12.2013	RLA F. No. 03/94/040/00730/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310761253 dated 10.12.2013

Decision: A D/L No. 46011/109/2012-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-168	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/050/00422/AM14/DES-VII	Status: Deferred
NC No.:37/AM15 Dated: 10.12.2014	Adv. Lic. No. 0310761260 dated 10.12.2013	RLA F. No. 03/94/040/00738/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310761260 dated 10.12.2013

Decision: A D/L No. 46011/109/2012-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग विभाग, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली/New Delhi

ONLINE CASES

Case No.: 1/10/87-ALC1/2014	Party Name:BLF POLYMERS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00089/AM15/	RLA File :56/24/040/00030/AM14/	Lic.No/Date:5610003324 05.12.2013	Defer Date:24.12.2014
Decision: A D/L No. 46011/56/2014-PC.II dated 27.10.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.11.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

2

Case No.:2/50/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Approved												
HQ File :01/87/050/00481/AM14/	RLA File :03/94/040/00644/AM14/	Lic.No/Date:0310765120 08.01.2014													
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/3/2013-PC-II dated 26.11.2014, the Committee approved following adhoc norms:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">Ethyl Acrylate-Co-Styrene-Co-Methyl Methacrylate Polymer Powder</td><td rowspan="3">1 kg</td><td>1. Ethyl Acrylate</td><td>0.063 kg</td></tr><tr><td>2. Methyl Methacrylate</td><td>0.508 kg</td></tr><tr><td>3. Styrene</td><td>0.427 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Ethyl Acrylate-Co-Styrene-Co-Methyl Methacrylate Polymer Powder	1 kg	1. Ethyl Acrylate	0.063 kg	2. Methyl Methacrylate	0.508 kg	3. Styrene	0.427 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
Ethyl Acrylate-Co-Styrene-Co-Methyl Methacrylate Polymer Powder	1 kg	1. Ethyl Acrylate	0.063 kg												
		2. Methyl Methacrylate	0.508 kg												
		3. Styrene	0.427 kg												
RLA may take consequential action as per Policy / Procedures.															

Case No.: 24/7/87-ALC1/2014	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00043/AM15/	RLA File :03/94/040/01026/AM14/	Lic.No/Date:0310770961 19.02.2014	Defer Date:24.12.2014
Decision: A D/L No. 46011/19/2014-PC.II dated 09.10.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 18.11.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली / New Delhi

4	Case No.:54/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date:0310772113 27.02.2014	Defer Date:31.12.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

5	Case No.:55/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:31.12.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

6	Case No.:21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:31.12.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

7	Case No.:22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:31.12.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली / New Delhi

8

Case No.:4/7/87-ALC1/2014	Party Name:SHAKTI PLASTIC INDUSTRIES	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Approved														
HQ File :01/87/050/00023/AM15/	RLA File :03/95/040/01007/AM14/	Lic.No/Date:0310774318 13.03.2014															
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/50/2014-PC-II dated 10.12.2014, the Committee approved following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">Coloured Plastics Granules of PP (Polypropylene)</td><td rowspan="2">100 MT</td><td>1. Polypropylene Grindings</td><td>100 MT</td></tr><tr><td>2. Relevant colour Pigment</td><td>2 MT</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Coloured Plastics Granules of PP (Polypropylene)	100 MT	1. Polypropylene Grindings	100 MT	2. Relevant colour Pigment	2 MT	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Coloured Plastics Granules of PP (Polypropylene)	100 MT	1. Polypropylene Grindings	100 MT														
		2. Relevant colour Pigment	2 MT														
RLA may take consequential action as per Policy / Procedures.																	

Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
9 HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:31.12.2014
Decision: In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			

Case No.:50/7/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
10 HQ File :01/87/050/00069/AM15/	RLA File :02/24/040/00211/AM14/	Lic.No/Date:0210202515 21.04.2014	Defer Date:24.12.2014
Decision: In response to D/L dated 01.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.			

Case No.:21/21/87-ALC1/2014	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
11 HQ File :01/87/050/00174/AM15/	RLA File :31/83/040/00100/AM14/	Lic.No/Date:3110063793 02.05.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
 Dr. LALIT B. SINGHAL, I.T.S.
 अपर महानिदेशक विदेश व्यापार
 Additional Director General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
 Ministry of Commerce & Industry, Government of India
 नई दिल्ली / New Delhi

12	Case No.:3/22/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00191/AM15/	RLA File :03/94/040/00092/AM15/	Lic.No/Date:0310781090 08.05.2014	Defer Date:31.12.2014
Decision: In response to D/L dated 17.10.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.				

g
f

13	Case No.:2/24/87-ALC1/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00212/AM15/	RLA File :05/24/040/00434/AM14/	Lic.No/Date:0510386973 21.05.2014	Defer Date:24.12.2014
Decision: A D/L No. 46011/79/2014-PC.II dated 29.10.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.11.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

g
f

14	Case No.:12/14/87-ALC1/2014	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00122/AM15/	RLA File :30/24/040/00010/AM15/	Lic.No/Date:3010102613 22.05.2014	Defer Date:31.12.2014
Decision: A D/L No. 46011/57/2011-PC.II dated 29.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

g
f

15	Case No.:4/15/87-ALC1/2014	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00129/AM15/	RLA File :02/24/040/00019/AM15/	Lic.No/Date:0210203711 03.06.2014	Defer Date:24.12.2014
Decision: In response to D/L dated 06.08.2014, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.				

g
f

16	Case No.:15/21/87-ALC1/2014	Party Name:TRIMURTI POLYCHEM PVT LTD	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00168/AM15/	RLA File :07/24/040/00083/AM15/	Lic.No/Date:0710105189 19.06.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014 and 19.11.2014. Comments awaited from D/o C&PC.				

g
f

17	Case No.: 5/21/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00158/AM15/	RLA File :05/24/040/00124/AM15/	Lic.No/Date:0510389196 27.06.2014	Defer Date:07.01.2015
	Decision: A D/L No. 46011/68/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

18	Case No.: 13/22/87-ALC1/2014	Party Name:RAJIV PLASTIC INDUSTRIES	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00201/AM15/	RLA File :03/95/040/00280/AM15/	Lic.No/Date:0310786228 01.07.2014	Defer Date:24.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 21.08.2014. Comments awaited from D/o C&PC.			

19	Case No.: 1/16/87-ALC1/2014	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00141/AM15/	RLA File :52/24/040/00014/AM15/	Lic.No/Date:5210041147 03.07.2014	Defer Date:31.12.2014
	Decision: RLA, Surat and firm were requested through letter dated 25.08.2014 and 09.12.2014 to furnish application expeditiously. However, application awaited from RLA, Surat and firm.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली/New Delhi

20	Case No.: 6/21/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:37/87- ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00159/AM15/	RLA File :05/24/040/00149/AM15/	Lic.No/Date:0510389658 11.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

21	Case No.: 8/21/87-ALC1/2014	Party Name:WELBROS FOAM INDUSTRIES	Meet No/Date:37/87- ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00161/AM15/	RLA File :05/24/040/00163/AM15/	Lic.No/Date:0510389662 11.07.2014	Defer Date:31.12.2014
Decision: A D/L No. 46011/78/2014-PC.II dated 29.10.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

22	Case No.: 1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:37/87- ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments awaited from D/o C&PC.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली / New Delhi

Case No.:1/24/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:37/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00211/AM15/	RLA File :02/24/040/00071/AM15/	Lic.No/Date:0210204514 17.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/71/2004-PC-II dated 10.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Belsil (R) ADM 31 (Emulsion of Silicone Fluid / Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.3458 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.0740 kg
		3. 5- Chloro -2- Methyl -4 Isothiazolin -3- one Kathon CG/ Microcare ITO	0.0010 kg
		4. Geniosil GF 95, Silane PC 1220 / Silane USI D 1311 / JH - A 602 Silane Coupling Agent	0.0175 kg
		5. 2-Methyl -4- Isothiazolin -3- one Neolone 950/ Microcare MT	0.0005 kg
2. Belsil (R) UL 309 (Emulsion of Silicone Fluid / Dimethyl Polysiloxane) (Packed in Schutz ECO Bulk MX 1000 containers)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM siloxane)	0.5060 kg
		2. Marlon AS 3/Rhodacal SS A/R	0.0402 kg
		3. 5- Chloro -2- Methyl -4 Isothiazolin -3- one Kathon CG/ Microcare ITO	0.0010 kg
		4. 2-Methyl -4- Isothiazolin -3- one Neolone 950/ Microcare MT	0.0005 kg
		5. Schutz ECO Bulk MX 1000 container	As per packing policy

23

3. Belsil (R) UL 9815 (Emulsion of Silicone Fluid /Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM siloxane)	0.4527 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.0525 kg
		3. Marlon AS 3/Rhodacal SS A/R	0.0010 kg
		4. 5- Chloro -2- Methyl -4 Isothiazolin -3- one Kathon CG/ Microcare ITO	0.0005 kg
		5. 2-Methyl -4- Isothiazolin -3- one Neolone 950/ Microcare MT	0.0005 kg
4. Wacker Antifoam Emulsion SE 47 M/Wacker SD 97 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1 kg	6. Schutz Eco Bulk MX 1000 container	As per packing policy
		1. 5- Chloro -2- Methyl -4 Isothiazolin -3- one Kathon CG/ Microcare ITO	0.0010 kg
		2. Silfoam SC 120	0.1300 kg
		3. Emulgator S GS	0.0300 kg
5. Belsil (R) DM 970 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1 kg	4. 2-Methyl -4- Isothiazolin -3- one Neolone 950/ Microcare MT	0.0005 kg
		1. Poly Dimethyl Siloxane (Wacker PDM siloxane)	0.6980 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.0290 kg

		3. 5- Chloro -2- Methyl -4 Isothiazolin -3- one Kathon CG/ Microcare ITO	0.0010 kg
		4. 2-Methyl -4- Isothiazolin -3- one Neolone 950/ Microcare MT	0.0005 kg
6. Wacker Finish CT 93 M/ Finish J 52 M	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM siloxane)	0.3090 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.1051 kg
		3. Iso Tridecanol Ethoxylated /Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030	0.1421 kg
		4. Wacker Silane GF 95 / Silane PC 1220 / Geinosil GF 95 / Silane USI D 311 (Aminoethyl Amino Propyl Methyl Diethoxy Silane)	0.0432 kg
7. Powersoft (R) 180/ Powersoft (R) 180 M	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM siloxane)	0.3744 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.0600 kg
		3. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.0990 kg
		4. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.0500 kg

		5. Silane PC 1220/Geniosil GF 95/ Silane USI D 1311 (aminoethyl amino propyl methyl dimethoxy silane)	0.0524 kg
8. Wetsoft (R) 230/ Wetsoft (R) NE 230 M/ Wetsoft (R) 234/ Wetsoft (R) 235/ Wacker Finish CT 3636E	1 kg	1. Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/ Wacker Intermediate C 405	0.220 kg
		2. Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol "Luttensol To 108/To 5/To 6/ To 3/To 12 Marlipal O 13-109/ O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030"	0.040 kg

RLA may take consequential action as per Policy / Procedures.

	Case No.:14/22/87-ALC1/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
24	HQ File :01/87/050/00202/AM15/	RLA File :04/24/040/00084/AM15/	Lic.No/Date:0410159057 22.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 21.08.2014. Comments awaited from D/o C&PC.				

	Case No.:27/21/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
25	HQ File :01/87/050/00180/AM15/	RLA File :08/24/040/00163/AM15/	Lic.No/Date:0810132797 23.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:1/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
26	HQ File :01/87/050/00147/AM15/	RLA File :31/83/040/00043/AM15/	Lic.No/Date:3110064602 24.07.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली/New Delhi

	Case No.:2/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
27	HQ File :01/87/050/00148/AM15/	RLA File :31/83/040/00063/AM15/	Lic.No/Date:3110064603 24.07.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:3/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
28	HQ File :01/87/050/00149/AM15/	RLA File :31/83/040/00044/AM15/	Lic.No/Date:3110064604 24.07.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:4/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
29	HQ File :01/87/050/00150/AM15/	RLA File :31/83/040/00062/AM15/	Lic.No/Date:3110064605 24.07.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:5/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
30	HQ File :01/87/050/00151/AM15/	RLA File :31/83/040/00064/AM15/	Lic.No/Date:3110064606 24.07.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:5/30/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
31	HQ File :01/87/050/00227/AM15/	RLA File :02/24/040/00092/AM15/	Lic.No/Date:0210204772 13.08.2014	Defer Date:10.12.2014
Decision: A copy of application has been forwarded to DIPP on 24.10.2014. Comments awaited from DIPP.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली/New Delhi

32	Case No.:27/30/87-ALC1/2014	Party Name:NOSLAR INTERNATIONAL LTD.	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00249/AM15/	RLA File :05/24/040/00225/AM15/	Lic.No/Date:0510390714 22.08.2014	Defer Date:31.12.2014
Decision: A D/L No. 7/248/2014-TSW dated 07.11.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

33	Case No.:41/30/87-ALC1/2014	Party Name:FORECH INDIA LIMITED	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00263/AM15/	RLA File :05/23/040/00237/AM15/	Lic.No/Date:0510391124 15.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to DIPP on 24.10.2014. Comments awaited from DIPP.				

34	Case No.:1/31/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00270/AM15/	RLA File :05/24/040/00299/AM15/	Lic.No/Date:0510391496 08.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2014. Comments awaited from D/o C&PC.				

35	Case No.:6/31/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:37/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00275/AM15/	RLA File :15/24/040/00012/AM15/	Lic.No/Date:1510022028 09.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2014. Comments awaited from D/o C&PC.				

Meeting ended with thanks to Chair and all participants.

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली / New Delhi